

**Advertisements by D.A.V.P. to Daily/
Daily Evening, Newspapers**

3938. SHRI C. R. MAHATA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the requisite qualifications, essential requirements for Government advertisements for a Daily/Daily Evening Newspapers;

(b) the names of Daily/Daily Evening Newspapers to whom the D.A.V.P. has so far not issued Government advertisements; and

(c) if so, the details and the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a). The criteria for release of Government advertisements are contained in the Advertising Policy of the Government, a copy of which is laid on the Table of the House. [*Placed in Library. See No. LT-1361/77*].

(b) There is no daily/daily evening newspapers which has been approved for Government advertisements in accordance with the advertising policy requirements and has not been given advertisement.

(c) Does not arise.

Mazagon Dock Employees

3939. DR. BAPU KALDATY: Will the Minister of DEFENCE be pleased to state:

(a) whether the Maharashtra Recognition and Trade Unions and Prevention of Unfair Labour Practice Act, 1971 has been made applicable to Mazagon Dock Employees;

(b) if so, whether Government have recognised only one Union for the purposes of negotiations; and

(c) whether Government have opened negotiations with unrecognised Union?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a). Yes, Sir.

(b) and (c). The question of recognition of the two competing Unions, namely the Dockyard Labour Union and the Mazagon Dock Employees Union, is pending before the Industrial Court under Section 11 of the Act mentioned.

Meanwhile, the Mazagon Dock Management do hold consultation from time to time with both the Unions matters raised by them.

**Yearwise Expenditure on indigenous
Development of Naval Equipment**

3940. SHRI BALASAHEB VIKHE PATIL: Will the Minister of DEFENCE be pleased to state year-wise expenditure on indigenous development of Naval Equipment during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): On a broad estimate the expenditure incurred by various Government Organisations on the indigenous development of Naval equipment during the last three years is as follows:—

1974-75	Rs. 269 lakhs
1975-76	Rs. 488 lakhs
1976-77	Rs. 769 lakhs

**Directives for Recognition of
Trade Unions**

3941. SHRI VAYALAR RAVI: Will the Minister of INDUSTRY be pleased to state:

(a) whether his Ministry has issued any directive for recognition of the Trade Unions in the Public Sector Industries under his Ministry; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a). No, Sir.

(b) The question does not arise.